

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.31/(MAH)/2015  
CA No. 125/2011

CORAM:




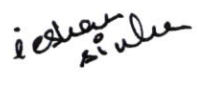
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017


NAME OF THE PARTIES: Mr. Dharamdas Nandlal Mehta  
V/s.  
M/s. Meridian Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.      NAME      DESIGNATION      SIGNATURE

- |    |   |                            |   |
|----|---|----------------------------|---|
| 1) | Adv. Deepa Bisht i/b<br>Adv. Tushar Goradia<br>for Proposed Respondents | Advocate                   |   |
| 2) | Adv. Ananta Chavhan, for<br>Respondent No. 3                            | Advocate                   |  |
| 3) | Adv. Manisha Kapadia for<br>Respondent No. 2                            | Advocate                   |  |
| 4) | ISHAN SINHA , ADVOCATE<br>FOR<br>PETITIONERS                            | i/b wadia Ghandy<br>& Co . |  |

By Consent we are trying to resolve the matter  
and hence pls give time. Adjourn to 24/4/17.

Noted  - Adjourned to 24/4/17

Sd/-  
M. K. Shrawat 17/11/17  
Member (Judicial)  
Govt. of India  
National Company Law Tribunal  
Mumbai Bench, Mumbai